

(c) whether such enquiry offices are creating nuisance to the adjoining quarters thereby confining women folk to their houses during day time because of the presence of large number of carpenters, mistries and other workers;

(d) whether Government propose to get such quarters vacated and allotted them to families; and

(e) the time by which quarters in sector D Mandir Marg, New Delhi's will be got vacated and allotted to families?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (b). Seven type III quarters Nos. D-772 and D-808 in Sector I and Nos. 29-A, 38-A, 38-D, 44-C and 87-C in Sector IV, DIZ area, are being utilised as CPWD Enquiry Offices.

(c) No, Sir.

(d) and (e). The quarters will be got vacated for allotment to eligible Government officials after separate accommodation for CPWD Enquiry Offices is constructed.

Training Institutions for Rural Development

2419. SHRI NARSINGH SURYAWANSHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of Institutes (including Vidyapeeths) for training youth for Rural Development in the country; and

(b) the amount of Central assistance granted to these Institutions?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA):

(a) and (b). A scheme of training of Rural Youth for Self-Employment is being implemented under the integrated rural development programme. The programme covers whole of rural India. The local institutions which are capable of imparting training are selected by the State Governments. Assistance has been given to 366 institutions amounting to Rs. 295.44 lakhs as on 31-1-1983.

Achievements of Madhya Pradesh in Irrigation Sector

2420. SHRI PRATAP BHANU SHARMA: Will the Minister of IRRIGATION be pleased to state:

(a) the achievements of Madhya Pradesh State in the Irrigation sector under the following five components during the past three years i.e. 1980 and 1981, 1982-83;

(i) conservation of rain water in farm ponds;

(ii) utilising the ground water potential;

(iii) harnessing the surface water resources;

(iv) utilising the surplus water in rivers; and

(v) intensifying the R & D efforts particularly in solar and desalinate areas;

(b) details of the major achievements/work done district-wise; and

(c) the action plan under these five components for next two years?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) The achievements of Madhya Pradesh item-wise for the past three years are as under:

(a) (i) Under the Centrally Sponsored Programme of Soil Conservation and Integrated Watershed Management, Farm Ponds are taken up as engineering structures in the degraded areas in order to check the erosion and restore such lands for production purposes with generation of micro level irrigation potential. These engineering structures also form an integral part of land treatment measures in the agricultural forest and waste lands. It is, therefore, not possible to quantify the number of such harvesting and erosion control structures taken up in the State specifically for irrigation purposes. However, the progress made in the first two years of the Sixth Plan in terms of financial and physical achievements is given below: